No.C-13011/3/2015-Vig Government of India Ministry of Corporate Affairs

5th Floor, A Wing, Shastri Bhavan, Dr. Rajendra Prasad Road, New Delhi-110001 Dated 5th February 2015.

Office Memorandum

Subject :- Appointment of Shri Manoj Kumar, Joint Secretary as Chief Vigilance Officer in the Ministry of Corporate Affairs.

The undersigned is directed to say that Shri Manoj Kumar, IAS(HP:88), Joint Secretary in the Ministry, has been appointed as part-time Chief Vigilance Officer of the Ministry of Corporate Affairs with immediate effect. All communications relating to Vigilance matters may be sent to him by

Official Address:

Shri Manoj Kumar, Joint Secretary, Ministry of Corporate Affairs, Room No. 506, A Wing,5th Floor, Shastri Bhavan, Dr. Rajendra Prasad Road, New Delhi-110001. Telephone No. 23383345 /Fax No. 23074026.

This issues with the concurrence of Central Vigilance Commission conveyed vide its OM No.99-CVO-51/274131 dt. 2-2-2015.

> Under Secretary to the Govt. of India Tele No. 23384502

To

- 1) All Ministries/Departments of the Government of India.
- 2) All Regional Directors.
- 3) All Registrars of Companies.
- 4) All Official Liquidators.
- 5) IICA/CAT/CCI/SFIO.
- 6) All Officers/Sections at MCA HQrs.
- 7) e-Governance cell with a request to upload this OM on the Ministry's website and update the data, if required, on the website.

Copy to:

- 1) Central Vigilance Commission (Shri R.N. Nayak, Officer on Special Duty), Satarkta Bhavan, GPO Complex, Block A, INA, New Delhi-110023.
- 2) Director, CBI, New Delhi.
- 3) Secretary, UPSC, Dholpur House, Shahjahan Road, New Delhi.